

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

39. C.P. (IB)/882(MB)2021

CORAM:

SMT. ANURADHA SANJAY BHATIA,
MEMBER (T)

SH. KULDIP KUMAR KAREER,
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON **01.03.2023**.

NAME OF THE PARTIES: State Bank of India through Mr. Ashutosh Agarwala
Vs.
Abhay Narendra Lodha

SECTION: 95(1) of IBC 2016

ORDER

Due to paucity of time, the matter could not be heard. List the matter on **10.03.2023**.

Sd/-
ANURADHA SANJAY BHATIA
Member (Technical)

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)

/z/